



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE
E-Mail: recoveryero@sebi.gov.in

Tel: 033-23023000
SEBI Ref. No.: 1333/8621/2025

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 14415 & 14416 of 2025
Certificate No. RC8621 of 2025

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

1. Whereas Recovery Certificate No. **RC8621 of 2025 dated February 12, 2025**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 5,81,000/- (Rupees Five Lakh Eighty-One Thousand Only)**, along with further interest, all costs, charges and expenses etc., against **Pawan Kumar Agarwal (PAN: AANPA5607N) ["Defaulter"]** in the matter of Illiquid Stock Options and the same was due in respect of the said certificate.
2. And whereas, the Notice of Attachment nos. **14415 & 14416 of 2025 dated March 6, 2025**, in the above proceedings were issued attaching the Bank accounts, Demat accounts & Mutual Fund Folios of the Defaulter.
3. And whereas, SEBI has recovered the entire amount due which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this **10th day of July, 2026**.

SEAL



Copy to:

Pawan Kumar Agarwal
Address: 22, 2nd Floor, Jai Ram Villa, 249B G T Road, Liluah, Howrah, West Bengal-711204
Email: pkagarwal1977@yahoo.com

Mitrajeet Dey.
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata